

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 2783/2003
MA 2432/2003
MA 2123/2004

New Delhi, this the 15th day of October, 2004

Hon'ble Mr. Justice M.A. Khan, Vice-Chairman (J)
Hon'ble Mr. S. K. Malhotra, Member (A)

1. Baldev Prasad
S/o Shri Ganga Prasad
C/o Sanjeev Kumar
16, Galli No.1, Shanti Nagar, New Delhi.
2. Rajinder Singh
S/o Shri Isher Singh,
C/o S. Gurdev Singh
A/14/16, Basant Vihar, New Delhi.
3. Gurbhej Singh
S/o Shri Gian Singh
20/2, Railway Colony,
Sewa Nagar, New Delhi.
4. Ashok Kumar
S/o Shri Sohan Lal,
84, Khera, Shahadara, New Delhi.
5. Satish Kumar
S/o Late Sh. Fakkar Singh,
84, Khera, Shahadara, New Delhi.
6. Mohinder Singh
S/o Shri Ram Oshan
A-14/16, Basant Vihar, New Delhi.
7. Jagdev Singh
S/o S. Tara Singh,
20/2, Railway Colony,
Sewa Nagar, New Delhi.

....Applicants.

(By Advocate Ms. Meenu Mainee)

Versus

Union of India : through

1. Secretary,
Railway Board, Ministry of Railways,
Rail Bhawan, New Delhi.

Amendable to law.

(2)

2. The Chairman
Railway Recruitment Board,
SCO 78, 79, (2nd Floor) Chandigarh.
3. The Chief Administrative Officer,
Diesel Component Workshop,
Patiala (Punjab). ... Respondents.

(By Advocate Shri S. M. Arif)

ORDER (ORAL)

By Hon'ble Mr. Justice M.A. Khan:

Learned counsel for the applicants has stated that she has instruction from the applicants to withdraw this OA and MA. Learned counsel for the respondents has not objection. Accordingly, OA 2783/2003 is dismissed as withdrawn. MA 2123/2004 has become infructuous and the same is dismissed as such.

Omaj
(S.K. Malhotra)

Member (A)

M.A. Khan
(M.A. Khan)

Vice-Chairman (J)

/gkk/